

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA  
UN-STARRED QUESTION NO. 1965  
ANSWERED ON TUESDAY, March 10, 2026**

**QUESTION**

**One Person Companies**

**1965. Shri Kartikeya Sharma**

Will the Minister of Corporate Affairs be pleased to state:

- (a) the number of One Person Companies (OPCs) incorporated in each of the last three years, along with sector-wise details and, if available, age profile of promoters;
- (b) whether representations have received regarding high compliance, filing and secretarial costs faced by newly incorporated OPCs, particularly digital and freelance enterprises; and
- (c) with the surge in digital entrepreneurship, whether the Ministry is planning a "Compliance-Lite" framework for OPCs, allowing young founders under 30 to focus on innovation rather than high secretarial costs during their first three years of incorporation?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND  
MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND  
HIGHWAYS**

**(SHRI HARSH MALHOTRA)**

(a): The number of One Person Companies (OPCs) incorporated in each of the last three years along with sector-wise details is at Annexure. Consolidated Data on age profile of promoters is not available centrally.

(b) & (c): Various relaxations from the provisions of the Companies Act, 2013 have been provided to One Person Companies including inter alia no minimum capital requirement for incorporation, appointment of Company Secretary is not required, attachment of cash flow statement in financial statements is not required, only one director can sign the Annual Return, etc. OPCs are also subject to lesser penalties in case of default in compliance.

Requests/suggestions with respect to compliances including filing/costs are received from time to time. Further, the Ministry vide Circular dated 24.2.2026 has issued the Companies Compliance Facilitation Scheme, 2026 (CCFS-2026), wherein an opportunity has been given to companies to file delayed Annual Return and Financial Statements in the MCA Registry or to file for dormancy/closure, by paying lesser fees.

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**ANNEXURE TO RAJYA SABHA UNSTARRED QUESTION NO.1965 ANSWERED**  
**FOR 10<sup>TH</sup> MARCH 2026**

**NUMBER OF ONE PERSON COMPANIES INCORPORATED (SECTORWISE)**

Sector /Year	2022-23	2023-24	2024-25
Community, personal & Social Services	251	3520	3532
Trading	234	2117	2537
Business Services	398	2257	2341
Transport, storage and Communications	61	590	686
Construction	80	509	545
Real Estate and Renting	62	325	325
Manufacturing (Metals & Chemicals, and products thereof)	49	322	294
Manufacturing (Food stuffs)	37	259	208
Manufacturing (Machinery & Equipments)	38	218	231
Agriculture and Allied Activities	31	163	158
Manufacturing (Textiles)	17	157	133
Manufacturing (Others)	17	133	132
Electricity, Gas & Water companies	2	59	66
Finance	10	81	67
Manufacturing (Paper & Paper products, Publishing, printing and reproduction of recorded media)	16	56	47
Manufacturing (Leather & products thereof)	1	22	27
Mining & Quarrying	7	17	28
Manufacturing (Wood Products)	2	8	9
<b>Grand Total</b>	<b>1313</b>	<b>10813</b>	<b>11366</b>